

From,

**Rajiv Sharma, HJS,
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**The Director,
Institute of Judicial Training & Research, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow**

No.190/JR(S)/2014 Dated: Allahabad: May 16, 2014

Subject: Regarding Refresher Training Programme for Additional District & Sessions Judges under 13th Finance Commission Scheme.

Sir,

With reference to your letter no. JTRI/RTFC-R-3/845 dated 15.05.2014 on the above subject, I am directed to say that Court has been pleased to approve the schedule of **Refresher Training Programme for Additional District & Sessions Judges under 13th Finance Commission Scheme from 26.05.2014 to 30.05.2014 and 07.07.2014 to 11.07.2014 at JTRI, Lucknow** and pleased to nominate the **officers mentioned at list A for Refresher Training Programme from 26.05.2014 to 30.05.2014 and officers at list B for Refresher Training Programme from 07.07.2014 to 11.07.2014 at JTRI, Lucknow.**

I am therefore to request you to take necessary steps accordingly.

Yours faithfully

Sd/-

Joint Registrar (Judicial)(Services)

No.190(i)/JR(S)/2014 of the date 16.05.2014

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow with the request to kindly inform the officer concerned accordingly.
2. All the District & Sessions Judges with the request to kindly inform the officer concerned accordingly.
3. Sri Aftab Alam Khan, Law Officer, UP Information Commission, Lucknow with the request to kindly participate in the said training Programme under intimation to the Court.
4. Sri Irfan Qamar, Joint Registrar (Judicial), Selection & Appointment, High Court, Allahabad with the request to kindly participate in the said training Programme under intimation to the Court.
5. Dr. Rajiva Vikram Singh Gautam, Presiding Officer, Debts Recovery Tribunal, Pune (registered post) with the request to kindly participate in the said training Programme under intimation to the Court.
6. Sri Sanjiv Pandey, Registrar, Central Administrative Tribunal, Chandigarh (registered post) with the request to kindly participate in the said training Programme under intimation to the Court.
7. The O.S.D. (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Joint Registrar(Judicial) (Services)

Refresher Training Programme for Addl. District & Sessions Judges

(Round-3 Under 13th Finance Commission Scheme)

Duration: 26.05.2014 to 30.05.2014

Sl. No.	I.D.	Name of Officer	Designation	Place of Posting
1.	5114	NASEER AHMAD-I	A.D.J.	Muzaffar Nagar
2.	5427	DR. ASHOK KUMAR SINGH-IV	A.D.J.	Ramabai Nagar
3.	5630	SITA RAM NIGAM	A.D.J.	Bahraich
4.	5632	UMESH KUMAR SINGH	A.D.J.	Jhansi
5.	1902	ANUPAM KUMAR	A.D.J.	Kanpur Nagar
6.	5599	AFTAB ALAM KHAN	Law Officer UP Information Comm., Lko	Lucknow
7.	5633	SITA RAM VERMA	A.D.J.	Etawah
8.	5634	MOHD. RIYAZ	A.D.J.	Mirzapur
9.	1903	DAVENDRA SINGH	A.D.J.	Mirzapur
10.	5635	LAL CHANDRA GUPTA	A.D.J.	Jhansi
11.	5921	SANJEEV YADAV	Principal Judge, Family Court	Sultanpur
12.	5636	RAM KARAN-I	Spl. J. (SC/ST, Pev.of Atroci Act)	Unnao
13.	1904	ARVIND MALIK	A.D.J.	Jaunpur
14.	5637	RAM SAGAR	A.D.J.	Hardoi
15.	1905	PRADEEP KUMAR SINGH II	A.D.J.	Muzaffar Nagar
16.	1906	SANJAY KUMAR MALIK	A.D.J.	Kaushambi
17.	1907	NEERAJ KUMAR	A.D.J.	Moradabad
18.	1908	RANANJAY KUMAR VERMA	A.D.J.	Sitapur
19.	1909	MANOJ KUMAR-III	A.D.J.	Pilibhit
20.	1910	VIKAS KUMAR	A.D.J.	Budaun
21.	1911	ANIL KUMAR-XIII	Spl. Judge (EC Act)	Pratapgarh
22.	5638	KM. KUMUDNI VERMA	Addl. Principal Judge, Family Court	Kanpur Nagar
23.	5639	KALI CHARAN-II	A.D.J.	Moradabad
24.	5640	HARKESH KUMAR	A.D.J.	Ghaziabad
25.	5642	LALTA PRASAD-II	A.D.J.	Agra
26.	5646	GAJENDRA SINGH-II	A.D.J.	Allahabad
27.	5648	DHARMENDRA P. N. SINGH	Spl. Judge (EC Act)	Ballia
28.	5671	AVINASH SAKSENA	A.D.J.	Kasganj (Kanshi Ram N)

29.	5672	JITENDRA KUMAR SINGH	A.D.J.	Agra
30.	5673	IRFAN QAMAR	Jt. Registrar (Jud.) (S&A) High Court	Allahabad
31.	5674	SMT. VANI RANJAN AGRAWAL	A.D.J.	Bareilly
32.	5675	SURENDRA SINGH-II	A.D.J.	Unnao
33.	5678	LALLU SINGH	A.D.J.	Lucknow
34.	5679	SHYAM JEET YADAV	A.D.J.	Shahjahanpur
35.	5680	JAI PRAKASH SINGH-III	A.D.J.	Gorakhpur
36.	5688	ALOK KUMAR PARASAR	A.D.J.	Bijnor
37.	5720	SHYAM NARAYAN TRIPATHI	A.D.J.	Budaun
38.	4465	ASHOK KUMAR NIGAM	A.D.J.	Rai Bareli
39.	5243	DINESH KUMAR SHARMA	A.D.J.	Hardoi
40.	5313	AVNISH KUMAR DWIVEDI	A.D.J.	Moradabad
41.	5631	MOHD. MATEEN KHAN	Spl. J. (SC/ST, Pev.of Atroci Act)	Farrukhabad
42.	5641	SHOBHI LAL	Principal Judge, Family Court	Jyotibaphule Nagar
43.	5737	RAM NAGINA YADAV	A.D.J.	Kanpur Nagar
44.	5744	DR. BAL MUKUND	A.D.J.	Faizabad
45.	5759	AMAR JEET VERMA	A.D.J.	Kanpur Nagar
46.	5761	RANDHEER SINGH	A.D.J.	Etah
47.	5766	KRIPA SHANKAR SHARMA	Spl. J. (SC/ST, Pev.of Atroci Act)	Gautambuddha Nagar
48.	5769	SHAILESH KUMAR TIWARI	A.D.J.	Kanpur Nagar
49.	5804	VIRENDER KUMAR	A.D.J.	Agra
50.	5819	SURESH CHAND	A.D.J.	Kasganj (Kanshi Ram N)
51.	5822	RAHUL KUMAR KATYAN	A.D.J.	Meerut
52.	5463	KISHOR KUMAR-II	A.D.J.	Ballia
53.	5700	SHIV DHAN YADAV(Ex-cadre)	A.D.J.	Gonda
54.	5703	ABDUL MOBEEN(Ex-cadre)	A.D.J.	Bulandshahar
55.	5770	SHAM KUMAR(Ex-cadre)	A.D.J.	Muzaffar Nagar

Refresher Training Programme for Addl. District & Sessions Judges(Round-3 Under 13th Finance Commission Scheme)**Duration: 07.07.2014 to 11.07.2014**

Sl. No.	I.D.	Name of Officer	Designation	Place of Posting
1.	5454	SHIV KUMAR-I	Spl. Judge (E.C. Act)	Gonda
2.	5455	GULAB SINGH-I	A.D.J.	Kairana-Muzaffarnagar
3.	5456	SANJAY SHANKER PANDEY	A.D.J.	Bhadohi at Gyanpur
4.	1888	VED PAL SINGH	A.D.J.	Fatehpur
5.	5472	VINAY KHARE	A.D.J.	Agra
6.	5457	KAUSHALENDRA YADAV	A.D.J.	Meerut
7.	5458	NARENDRA BAHADUR YADAV	Spl. Judge (E.C. Act)	Jhansi
8.	1889	RAJ KUMAR SINGH	Spl.Judge,Anti Corruption V.B.UPSEB	Lucknow
9.	5459	SURESH CHANDRA-IV	Addl. Judge, Court	Lucknow
			Principal Family	
10.	5460	ASHOK KUMAR-VI	A.D.J.	Ghaziipur
11.	5461	SMT. MRIDULA KUMAR	A.D.J.	Basti
12.	1890	VISHNU KUMAR SHARMA	A.D.J.	Gonda
13.	5462	MAHANTH LAL	A.D.J.	Deoband-Saharanpur
14.	5464	SHASHI KANT UPADHYAY	Special Judge, Anti Corruption V.B.UPSEB	Gorakhpur
15.	1891	SATENDRA KUMAR	A.D.J.	Gonda
16.	5465	MAHENDRA KUMAR ARYA	A.D.J.	Kanpur Nagar
17.	5466	SANJIV KUMAR	Principal Judge, Family Court	Shahjahanpur
18.	5468	BIJENDRA KUMAR SHAILAT	A.D.J.	Nagina-Bijnor
19.	1892	VIJAY SHANKER UPADHYAYA	A.D.J.	Mahoba
20.	5469	LAL MANI	Principal Judge, Family Court	Mau
21.	5470	DR. RAJIVA VIKRAM SINGH GAUTAM	Presiding Officer Debts Recovery Tribunal	Pune
22.	5471	SGT. RAM MURTI YADAV	A.D.J.	Agra
23.	1893	VINOD SINGH RAWAT	A.D.J.	Ghaziabad
24.	5601	BRIJ BHUSHAN YADAV	A.D.J.	Moradabad
25.	5602	SUDHIR KUMAR-III	Spl. Judge (E.C. Act)	Mainpuri
26.	5603	CHANDRA PAL SINGH	A.D.J.	Budaun

27.	1894	INDER PREET SINGH JOSHI	A.D.J.	Aligarh
28.	5605	SUSHIL KUMAR RASTOGI	A.D.J.	Agra
29.	5606	DEEPAK SWAROOP SAXENA	A.D.J.	Mau
30.	1895	SYED MAOOZ BIN ASIM	A.D.J.	Sitapur
31.	5607	ASHOK KUMAR YADAV-I	A.D.J.	Lalitpur
32.	5608	RAM BARAN SAROJ	A.D.J.	Moradabad
33.	5609	SMT. SANGEETA SRIVASTAVA	A.D.J.	Siddharth Nagar
34.	1896	SANJIV PANDEY	Registrar Central Admn. Tribunal	Chandigarh
35.	5610	GRIESH KUMAR VAISH	A.D.J.	Bareilly
36.	5611	AVINASH CHANDRA TRIPATHI	A.D.J.	Meerut
37.	5614	BRIJENDRA MANI TRIPATHI	A.D.J.	Mathura
38.	1897	PANKAJ KUMAR AGRAWAL	A.D.J.	Sultanpur
39.	5615	SMT. DEEPA JAIN	Principal Judge, Family Court	Gautambuddha Nagar
40.	5616	RAKESH KUMAR-III	A.D.J.	Varanasi
41.	5619	VIKASH SAXENA-I	A.D.J.	Varanasi
42.	1898	PANKAJ KUMAR SINGH	A.D.J.	Agra
43.	5620	RAKESH KUMAR-IV	Spl. Judge (E.C. Act)	Jaunpur
44.	5621	SHAKEEL AHMAD KHAN	A.D.J.	Khurja-Bulandshahar
45.	5622	JYOTI KUMAR TRIPATHI	A.D.J.	Bareilly
46.	1899	SUSHRI PRATIMA SRIVASTAVA	A.D.J.	Shahjahanpur
47.	5623	UMESH CHANDRA	A.D.J.	Varanasi
48.	5624	VEER NAYAK SINGH	A.D.J.	Aligarh
49.	5625	SANTOSH KUMAR SRIVASTAVA	A.D.J.	Allahabad
50.	1900	SANJEEV SHUKLA	A.D.J.	Lucknow
51.	5626	JITENDRA KUMAR PANDEY	Spl. Judge (E.C. Act)	Sultanpur
52.	5627	VIKASH SAXENA-II	A.D.J.	Varanasi
53.	5628	AJAI KUMAR SRIVASTAVA-II	Spl. J. (SC/ST, Pev.of Atroci Act)	Siddharth Nagar
54.	1901	KULDEEP SAXENA	A.D.J.	Etawah
55.	5629	NAVNEET KUMAR	A.D.J.	Ghaziabad